COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 238 of 2016 &
IA No. 515 of 2016

Dated : 6th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

PMC Power Pvt. Ltd. …Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Mr. Sandeep Rajpurohit

O R D E R

Issue notice to the Respondents returnable on 20.12.2016. Dasti, in addition, is permitted.

List the matter on ***20.12.2016.***

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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